IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BANCH

CP/CA, No. (IB)-145(PB)/2017

IN THE MATTER OF:

M/s. R. P. Goel, Proprietor of Parivahan Road Carries

PETITIONER

Vs.

M/s Samtel Color & Ors.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN Hon'ble Member (Technical)

For the Operation Creditor : - Ms. Priyanka Ghorawat, Advocate

ORDER

Order is Reserved

(CHIEF JUSTICE M. M. KUMAR) (PRESIDENT)

> (DEEPA KRISHAN) MEMBER (TECHNICAL)